

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:942

ANSWERED ON:29.11.2005

CONSTRUCTION OF ROAD OVER BRIDGES

Dhindsa Shri Sukhdev Singh;Gulshan Smt. Paramjit Kaur;Libra Shri Sukhdev Singh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of level crossings on different National Highways in Punjab where Road Over Bridges are required to be constructed urgently;
- (b) whether any survey has been conducted to identify the sites;
- (c) if so, the details thereof;
- (d) the approximate cost of construction of these ROB's;
- (e) the funds allocated by the Union Government for the improvement of National Highways in Punjab during the current financial year 2005-06;
- (f) whether the allocation made is sufficient for the purpose;
- (g) if not, whether the Union Government proposes to increase the allocation; and
- (h) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) There are 42 Nos. level crossings on different National Highways in Punjab where Road Over Bridges (ROBs) are required to be constructed. Out of these 2 Nos. ROB's are under construction; (one on NH-21 at Kurali on Build Operate and Transfer basis and the second on NH-95 at Morinda Bypass) and 12 nos of ROB's are proposed to be constructed by the National Highway Authority of India (NHAI).
- (b)&(c) Yes, Sir. The locations of ROB's have been identified including the ROB's being executed by the NHAI.
- (d) The cost of construction of ROB's can be indicated only after finalisation of Detail Project Report (DPR).
- (e) A sum of Rs. 47.00 crores for National Highways (Original) works, Rs.13.08 crores for Periodical Renewal and Rs. 5.82 crores for maintenance of National Highways (NHs) have been allocated by the Union Government for the State of Punjab for the NHs entrusted to them. As for NHs entrusted to NHAI, no State-wise allocation is made by the Authority.
- (f) to (h) The allocation to various States is done depending upon the available fund, inter-se-priority and progress of works. Additional allocation is provided at the time of Revised Estimate depending upon availability of funds.